

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**CP (IB) No. 313/95/HDB/2022**  
U/s 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

**...Petitioner**

**Vs**

Smt. Kamakshi Agarwal  
(PSR Elecon Private Limited)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Ms. Aishwarya Chevuturi for the Petitioner present. Proof of service is filed. As per the same the Personal Guarantor is served with notice on 16.11.2022. No representation for Personal Guarantor. Personal Guarantor called absent, set ex-parte.

Matter adjourned to 22.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**